

Single Bench

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(IB) NO.286/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8th August, 2017, 10.30 A.M

Name of the Company	Pushkar Impex Pvt Ltd -Vs- Diamond Polymers Pvt Ltd		
Under Section	391(2), 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

08 08 2017 – C.P.(I.B) No.286/KB/2017 – Pushkar Impex Pvt. Ltd. Vs. Diamond
Polymers Pvt. Ltd. & Ors.

ORDER

No one appeared.

Fixed on 09.08.2017.


MANORAMA KUMARI
MEMBER(J)